National Company Law Tribunal

Allahabad Bench

CP NO. 102/ND/2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: MIS POUR MILT SINGH VIS Kashipus Rice millary

SECTION OF THE COMPANIES ACT: U/S 3971398 of the Companies Act of 1956

SI. NO. Name Designation Representation Signature

1. P.K. BAJDAL Advisor Petitioner PLBADE

2. VINGERT DUBER ADVOCATE RESPONDENT Vinet OF MR. UDAI

CHANDANI)

C.P. No. 102/ND/2011

Sri P.K.Bajpai for petitioner. Sri Vineet Dubey for Respondent.

Counsel for both parties informed that matter is still pending before the Hon'ble High court.

In view of this, the matter to be listed on 9th March, 2018.

Date: 30/01/2018

Typed by

Jyoti
(Stenographer)

H.P. Cnaturvedi, Member(Judicial)